together with the Auditors* Report on the Accounts.

(ii) Review by Government on the working of Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. *See* No. LT 214/91]

Notification re. Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Rules, 1990

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINIS-TRY OF FOOD PROCESSING INDUS-TRIES (SHRI GIRIDHAR GOMANGO) I lay on the Table, under sub-section (4) of section 25 of the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981, a copy (in English and Hindi) of the Ministry of Food Processing Industries Notification S.O. No. 36(E), dated the 22nd January, 1991. publishing the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Rules, 1990. [Placed in Library. See No. LT 300/91)

Notification re. Statement of Weights and Measures (Geneal) Amendment Rules, 1991

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMA-LUDDIN AHMED): I lay on the Table, under sub-section (4) of seciton 83 of the Standars of Weights and Measures Act. 1976, a copy (in English and Hindi) of the Ministry of Civil Supplies and Public Distribution Notification G.S.R. No. 343(E) dated the 15th July. 1991, publishing the Standards of Weights and Measures (Genera!) Amendment Rides. 1991.[Placed in Library. *See* No. LT 301/91]

Report and Accounts (1989-90) of the Centre for Development of Advanced Computing, Pune and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): I lay on the Table a copy each (in English and Hindi) of the following papers :—

(i) Annual Report and Accounts of the Centre for Development of Advanced Computing, Pune, for the year 1989-90, together with the Auditors Report on the Accounts.

(ii) Statement by Government accepting the above Report.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. *See* No LT 213/91]

Report and Accounts (ending the 31st March, 1989) of *the* National Federation of Industrial Co-operatives Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P .J. KURIEN): 1 lay on the Table a copy-each (in English and Hindi) of the following papers :---

(i) Annual Report of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year ended the 31st March, 1989.

(ii) Annual Accounts of the National Federation of Industrial Cooperative Limited, New Delhi, for the year ended the 31st March, 1989 and the Audit Report thereon.

(iii) Review by Government on the working of the Cooperative.

(iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. See No. LT 221/91]

MOTION FOR ELECTION TO THE TOBACCO BOARD

THE DEPUTY MINISTER IN 'THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): Madam Deputy . Chairman. I beg to move-That in pursuance of clause (b) ot sub-section (4) of section, 4 of the Tobacco Board Act. 1975 (4 of 1975).